

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 39

MA 179/2018 MA 2184/2019 In C.P.(IB)69/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 24.04.2024

NAME OF THE PARTIES: M/S URBAN INFRASTRUCTURE
TRUSTED LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Shyam Kapadia, Advocate a/w Ms Nikita Abhyankar, i/b Gravitas Legal appeared for the Applicant in MA No. 179/2019 and Respondent in MA No. 2184/2019.
2. Mr. Prateek Seksaria, Senior Counsel a/w Mr. Shrey Shah, Advocate Mr. Raghav Taneja, Advocate i/b Vidhii Partners appeared for the Petitioner.
3. Bench is occupied in the hearing of matter of Company Petition No. 3638/2018 carried over from yesterday.
4. List this matter on **24.06.2024 & 25.06.204** at **2:30 pm** for **hearing**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna